

Junior Engineers in i .P.W.D.

1279. SHRI D. K. PATEL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of Assistant Engineers (Civil and Electrical) who were promoted as Executive Engineers since the judgement of the Delhi High Court in regard to promotion quota for the direct recruits and others;

(b) the number of pencils promoted, thereafter, on the basis of common seniority list of various groups of Assistant Engineers and the number of persons out of them who were allowed to continue to officiate in the higher grade; and

(c) the number of junior Engineers promoted in the light of Assistant Engineers out of the panel prepared during the pendency of the writ petition and the number of Junior Engineers promoted after the writ petition was decided?

THE MINISTER OF MATI IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEM AI): (a) Number of Assistant Engineers promoted alter the judgement of the Delhi High Court on the basis of the old seniority list is 14 on the Civil side and 10 on the Electrical side. All these promotions will be however subject to renew by a regular D.P.C.

(b) In Number of Assistant Engineers promoted after the judgement of the Delhi High Court on the basis of the revised seniority list (which has not yet been accepted in U.P.S.C.) is 59 in the Civil side and 10 in the Electrical side. All these officers are continued in the service on an ad hoc basis, and their cases are to be examined by the regular board of D.P.C.

(c) From the panels prepared during the pendency of the writ petition in the Delhi High Court, 69 Junior Engineers (Civil) and 15 Junior Engineers (Electrical) were promoted before the writ petition was decided and one junior Engineer (Electrical) was promoted after the writ petition had been decided.

Pulses

128& SHRI DEBANANDA AMAT;
SHRI K. C. PANDA : SHRI SITI
DAR MANI PATEL : SHRI CHITRA
WDRAMOUJI JAGAR-
LAMIJDI : SHRI I OF -A
NATH MISRA:

Will, the Minister of AGRICULTURE be pleased to state

(a) whether prices of pulses have considerably increased during the last three months in Delhi

(b) whether Government have taken any action to ensure sale of pulses through fair price shops; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE): (a) Prices of pulses in the open market have fluctuated marginally and no appreciable increase in the prices have been noticed during the recent months. However, as compared to last year the prices are high.

(b) No, Sir.

(c) Does not arise in view of reply to (b) above.

Commonwealth Finance Ministers' Conference at Dar-Es-Salaam

1281. SHRI DEBANANDA AMAT :
SHRI K. C. PANDA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state ;

(a) whether at the recent Commonwealth Finance Ministers' Conference at Dar-Es-Salaam some suggestions were made on the shipping problems of the developing countries; .

(b) if so, the details of the suggestions made; and

or the reaction of Government thereto?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMI APALINGI): (a) to (c) At the meeting of the Commonwealth Finance Ministers in September, 1971, the Governments of Sri Lanka and Mauritius presented two papers on shipping problems of developing countries of the Commonwealth, and the communiqué issued at the end of the meeting referred to the same. The matter was again raised in the Sri Lanka Finance Ministers' meeting at Dar-Es-Salaam in September, 1973. The Commonwealth Secretariat commissioned a paper on "Shipping Problems of the Commonwealth Developing Countries" by an Indian expert with a view to facilitating further consideration on the question. The paper was circulated to member Governments as a background paper for the meeting at Dar-Es-Salaam. However, the bulk of the time of the meeting was taken up by the discussion on international monetary reform leaving little time for discussion on the shipping question. The meeting, therefore, decided that the matter should be discussed at a meeting of the Commonwealth Trade Ministers.